## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/382/ (IB)/2017

NAME OF THE PETITIONER(S)

: H. MAHAVEER CHAND

NAME OF THE RESPONDENT(S)

: BHARAT TEXTILES & PROOFING INDUSTRIES LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

12

REPRESENTATION BY WHOM

(12) M.L. JOSEPH

- CHENNAI LAW ASSOCIATES

COUNSEL FOR PETITIONER

(2) S.R. Raghunathan Rohan Rajasekasan Janya Kapoor

Council for Respondent

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## **ORDER**

Counsel representing both the parties are present. Heard arguments of both the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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